

12.12 hrs.

PAPERS LAID ON THE TABLE

REVIEW ON AND ANNUAL REPORT OF
CONTROL FISHERIES CORPORATION, LTD.
HOWRAH, FOR 1978-79, ETC.

THE MINISTER OF AGRICULTURE
(RAO BIRENDRA SINGH): I beg to lay
on the Table a copy each of the following
papers (Hindi and English versions)
under sub-section (1) or section 619A of
the Companies Act, 1956:—

(1) (i) Review by the Government
on the working of the Central Fish-
eries Corporation Limited, Howrah,
for the year 1978-79.

(ii) Annual Report of the Central
Fisheries Corporation Limited, Howrah
for the year 1978-79 along with Audit-
ed Accounts and the comments of the
Comptroller and Auditor General
thereon.

(2) A statement (Hindi and English
versions) showing reasons for delay in
laying the papers mentioned at (1)
above.

[Placed in Library. See No. LT
6023/83.]

STATEMENT *re* WITHDRAWAL OF ADVANCE
FROM CONTINGENCY FUND OF INDIA
FOR PAYMENT TO D.D.A. AS GOVT. CON-
TRIBUTION FOR CONSTRUCTION OF INDRA-
PRASTHA INDOOR STADIUM

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS SPORT AND WORKS
AND HOUSING (SHRI BUTA SINGH):
I beg to lay on the Table a Statement
(Hindi and English versions) regarding
withdrawal of advance from Contingency
Fund of India for payment to Delhi Devel-
opment Authority as Government contri-
bution for the construction of Indrapras-
tha Indoor Stadium for use during Asiad,
1982.

[Placed in Library. See No. LT-
6024/83.]

ANNUAL REPORT OF AND REVIEW ON NA-
TIONAL COOPERATIVE DEVELOPMENT COR-
PORATION, NEW DELHI FOR 1981-82 AND

MADHYA PRADESH STATE AGRO-INDUS-
TRIES DEVELOPMENT CORPORATION, LTD.
BHOPAL FOR 1975-76, ETC.

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ARIF MOHAMMAD KHAN): I beg to
lay on the Table:

(1) A copy of the Annual Report
(Hindi and English versions) of the
National Cooperative Development
Corporation, New Delhi, after the
year 1981-82, under sub-section (3) of
section 14 of the National Cooperative
Development Corporation Act, 1962.

(2) A copy of the Annual Accounts
(Hindi and English versions) of the
National Cooperative Development
Corporation, New Delhi, for the year
1981-82 together with Audit Certificate
thereon, under sub-section (4) of sec-
tion 17 of the National Cooperative
Development Corporation Act, 1962.

(3) A copy of the Review (Hindi
and English versions) by the Govern-
ment on the working of the National
Cooperative Development Corporation,
New Delhi, for the year 1981-82.

[Placed in Library. See No. LT-
6025/83.]

(4) A copy each of the following
papers (Hindi and English versions)
under section 619A of the Companies
Act, 1956:—

(i) Review by the Government on
the working of the Madhya Pradesh
State Agro-Industries Development
Corporation Limited, Bhopal, for
the year 1975-76.

(ii) Annual Report of the Madhya
Pradesh State Agro-Industries Deve-
lopment Corporation Limited, Bhopal
for the year 1975-76 along with
Audited Accounts and the comments
of the Comptroller and Auditor
General thereon.

(5) A statement (Hindi and English)
showing reasons for delay in laying the
papers mentioned at (4) above.

[Placed in Library. See No. LT-
6026/83.]